

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of two (02) Judicial Officers of the District Judiciary to participate in Academic Programme No.P-1357 on “**National Seminar on Constitutional and Administrative Law**” scheduled to be held on 26.08.2023 and 27.08.2023 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

READ: 1. NJA/Dir/Ac.Prg./2023-24/1467, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.07.2023.
2. High Court’s letter Roc.No.1204/SO/2023, dated 19.08.2023 from the Registrar (Vigilance) FAC Registrar General, High Court for the State of Telangana, Hyderabad.

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ORDER ROC.NO.3210/2023 - B.SPL., DATED: 21.08.2023

The High Court is pleased to pass the following order:

The following two (02) Judicial Officers, mentioned in Column No.2, vide High Court’s letter 2nd read above, who are nominated to participate in Academic Programme No.P-1357 on “**National Seminar on Constitutional and Administrative Law**” scheduled to be held on 26.08.2023 and 27.08.2023 at National Judicial Academy, Bhopal.

| Sl. No. | NAME AND DESIGNATION OF THE NOMINATED OFFICER | IN-CHARGE OFFICER |
|----------------|---|--|
| (1) | (2) | (3) |
| 1. | SRI K.KALYAN CHAKRAVARTHY, III Additional District and Sessions Judge – cum – II Additional Metropolitan Sessions Judge cum – Principal Family Court, Medchal-Malkajgiri District at Kukatpally | II Additional District and Sessions Judge – cum – I Additional Metropolitan Sessions Judge – cum – II Addl. Family Court, Medchal-Malkajgiri District at Medchal |
| 2. | SMT. P.MUKTHIDA, Judge, Family Court, Ranga Reddy District at L.B.Nagar | Judge, Addl. Family Court, Ranga Reddy District at L.B.Nagar |

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the Academic Programme.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/ Unit Head, shall make alternative in charge arrangements and intimate the same to the High Court.

On return from the said Academic Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
 2. **The nominated officers are entitled only for actual journey period.**

Eand
21/8/23
REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Prl. District & Sessions Judge – cum – Family Court, Medchal-Malkajgiri District at Malkajgiri.
6. The III Additional District and Sessions Judge, Medchal-Malkajgiri District at Kukatpally.
7. The II Additional District and Sessions Judge, Medchal-Malkajgiri District at Medchal.
8. The Prl. District & Sessions Judge, Ranga Reddy District at L.B.Nagar.
9. The Judge, Family Court, Ranga Reddy District at L.B.Nagar.
10. The Judge, Addl. Family Court, Ranga Reddy District at L.B.Nagar.
11. The District Treasury Officer, Ranga Reddy District at Exhibition Grounds, Nampally, Hyderabad.
12. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
13. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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